SHRI RANGARAJAN KUMARA-MANGALAM: I would like to make it clear that this is one of the important issues that will be discussed in the all party meeting where electoral reforms will be discussed.

Visit of the PLO Chief

Oral Answers

\*422. SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the PLO Chief Mr. Yasser Arafat paid an official visit to New Delhi in January this year;
- (b) if so, what specific issues relating to peace in West Asia were discussed with him; and
- (c) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c) The ongoing West Asian peace process was among the topics discussed the visit. India's continued commitment to the Palestinian cause and keenness to contribute effectively promoting Palestinian intersts in the peace process were reiterated. President Arafat expressed appreciation for India's consistent support and stressed the importance of Indorelations. He favoured Indian participation in the multilateral phase of the West Asian peace talks in view of its close and friendly relations with all Arab countries.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Sir, India has been the leader in championing many causes, anti-apartheid, the occupied Palestinian territory, to usher in peace in this globe. With the end of the cold war, the world has entered into a new phase, and we find that the Palestinian problem is sought to be solved through negotiations. India has to play an effective role, and I don't think it can play an effective role unless it has a minimum of confidence of both the parties. Mr. Arafat has been a very great friend of our country. There is no question, therefore, of letting down the cause or the friendship. May I, therefore, ask of the hon. Minister whether he is prepared to' give us a definite assurance that at no cost will we dilute our stand towards the Palestinian problem so far as the rights of the PLO arc concerned?

SHRI EDUARDO FALEIRO: Sir, I suppose what the hon. Member would like me to reiterate here in this House is that the cause of the Palestinian people who we have been committed now for decades, continues to be dear to us and that our commitment is absolute and total to that cause. Surely it is.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: The second supplementary is this. Will this task not be now facilitated by the fact that we have given recognition to Israel and established diplomatic relations between us and Israel with the tacit approval of Mr. Arafat himself?

SHRI EDUARDO FALEIRO: Yes, Sir, it will be facilitated.

SHRI EDUARDO FALEIRO: Well, Sir,

मौलाना ओबैदुल्ला खान आजमी: चेयरमैन साहब, मैं सरकार से यह जानना चाहूंगा कि बैस्ट एशिया के मसले के हल के लिए क्या सरकार ने किसी इखाइली डेलीगेशन से हाल ही में दिल्ली में कोई बात की है? अगर हां, तो उसकी तफसील क्या है और क्या सरकार ने इखाइली डेलेगेशन को यह यकीन दिलाया है कि वह इखाइल के फायदे की बात करेगी, अगर हिन्दुस्तान को इस मसले के हल के लिए बातचीत में शामिल किया जाए? अगर हां, तो उसकी क्या कजूहात हैं? क्या यह भी सही है कि मौजूदा सरकार ने मुल्क के अन्दर और मुल्क के बाहर माइनेरिटी दुश्मन और अरब दुश्मन ताकतों के साथ साठ-गांठ शुरू कर दी है? अगर कर दी है तो इसकी तफसील क्या है और इसकी कजुहात क्या हैं?

مولاناعبير الله خان اعظمى: چيروس صاحب مير مركار سے به جانناچامونگا كه ديسط استاني مسئلے ميں الله خل كي لئے كار الله حل كے لئے كيا ہے كار في كسى اسرائيلى وليليكيشن سے حال ہى ميں دئى ميں گوئ بات كى بي اور كيا ہے كہ وہ اسرليل كے خاليكيشن كو بريقين دلايا بيئے ہوہ اسرليل كے خاليكيشن كو بريقين دلايا بيئے ہوہ اسرليل كي خاليكيشن كو الله كيا الله كيا ميں خامل كها مسئل كے حل كے لئے بات چيت ميں خامل كها جائے۔ الكر الا تو الى كيا وہ اس ميں خامل كها اندر اور ملك كے بار حالياتى دستمن الدر اور ملك كے بار حالياتى دستمن عدب دستمن طاحتوں كے ساتھ ساتھ كان جا الدر اور ملك كے الله كيا ہے۔ اگر كردى بيد تو الى تعقیل مستوى كردى ميد تو الى تعقیل كيا ہے۔

obviously, the sort of insinuation, observation the hon. Member has made is totally devoid of any connection with truth. We are, as I have said earlier, committed to the Palestinian cause as we

<sup>†[]</sup> Transliteration in Arabic Script.

have ever been, and we shall continue to be.

Number two, Sir, wc believe, as we believed always, that a solution, a fair and just solution, of the Palestinian problem is really the key to peace and to security in West Asia, and within these parameters we shall do all efforts, as the parties may require us to do, to help in peace, in stability in that region which is close to us as well as in fair and just settlement of the problem for the people of Palestine.

मौलाना ओबैदुल्ला खान आज्ञमीः इस सवाल का यह जवाब नहीं है। सर, मैंने यह टिप्पणी इसलिये की है कि हमारे डिफेंस मिनिस्टर का पिछले दिनों यह बयान आया था कि हम इजराईल की मदद लेकर हिंदुस्तान के उग्रवाद का खात्मः करेंगे। हिंदुस्तान के उग्रवाद को खत्म करने के लिये इजराईल ने अपने जिन इलाकों से उग्रवाद और दहशत पसंदी को खत्म किया है, उसकी हम मदद लेंगे। मैंने उस वक्त भी यह पूछा था और आज भी यह जानना चाहुंगा कि इजराईल किसको दहशत पसंद कहता है--यासर अग्रफत को। और यासर अराफात और मसलाये फिलिस्तिन की हिमायत हिंदस्तान

مولانا عبيرالله فان اعظی: اس سوال کا يہ جواب نبي سے سرمين نے يہ فيتی اسلنے کی مے کہ عمار کے ڈیفینٹ مسٹ صاحہ رسم عدا کندے

श्री सभापति: पहला सवाल आपका यह कि ऐसा

Has your Defence Minister talked with the Israel people to take their help in doing away with terrorism? That is all.

EDUARDO FALEIRO: Chairman, Sir, we have checked up this matter and there have been no talks with Israel to combat terrorism or countering insurgency.

SHRI SUKOMAL SEN: Mr. Chairman, Sir, our relations with PLO

and Mr. Yasser Arafat depended on our attitude towards Israel. Two things have happened recently. One is, we did not have had relations with Israel till recently. The other is recognition of the Security Council resolution and rescinding earlier resolution putting Zionism at par with apartheid. Zionism was put at par with apartheid and accordingly we were opposed to Zionism. That is why we were opposed to the Israel policy. Now, Government of India is no more committed to that. I would like to know from the hon. Minister, what led the Government in supporting the resolution of the Security Council, rescinding the earlier resolution in respect of Zionism? What is the nature of diplomatic relations with Israel? What made the Government to decide in haste to have diplomatic relations with Israel? May I know from the Minister whether it will affect our attitude and policy towards PLO and their struggle for homeland?

SHRI EDUARDO FALEIRO: Chairman, Sir, this hon. House is well aware that there has been a radical change in the world situation with the end of the cold war and the end of confrontation between the superpowers. Many of the regional conflicts have been solved and are at process of being solved. Regional conflicts in Southern Africa, part of Africa, regional conflicts in Latin America, regional conflicts in South East Asia and Eastern part of Asia have been solved after the attitude of confrontation between superpowers has given place to an attitude of cooperation. Now, Sir, this attitude of cooperation hardly anywhere has been as visible as when the two superpowers, United States and the erstwhile Soviet Union sponsored Middle East peace conference. This is the first unique opportunity for peace in that area for a solution to the Palestinian question. Everybody believes that they must be supported in their effort. It is in this context that we have established diplomatic relations with Israel because it will help our involvement, our own help in finding a solution to the problem. I would like to add here during the recent visit of President Arafat, one of the things he did was he expressed a feeling that we must get involved in the peace process. What we have done in establishing relations with Israel is that in our view, it will help in our contribution towards the peace process.

So far as the resolution on Zionism is

<sup>†[]</sup> Transliteration in Arabic Script.

13

concerned, the matter was not referred to during the visit of President Arafat.

श्री मोहम्मद खलीलुर रहमानः चेयरमेन सर, आपके तबस्सुत से आँ नोरेबिल मिनिस्टर साहब से यह जानना चाह्ंगा कि जहां कि हिंदुस्तान का ताल्लुक है, हिंदुस्तान शुरू ही से और खास तौर पर पंड़ित जवाहर लाल नेहरू के जमाने से ही अरबों का और फिलिस्तीन के काज का चेम्पियन रहा है। हुकूमते-हिंद ने अभी हाल में यह दावा किया है कि इजराईल के साथ जो सिफारती ताल्लुकात कायम किये गये हैं उसमें यासर अराफात की मरजी का भी दखल है। यानी यह मसला यासर अराफात के सामने रखा गया था, जबकि वह गुजिस्तां जनवरी में यहां पर आये थे और वासर अराफात ने "हां" भी कहा है। फिर अभी-अभी हाल में हमने अखबारत में पढ़ा है कि तिरूपति में जो कांग्रेस का सेशन होने वाला है उसमें यासर अराफत को बाहैसियत महमाने खुसुसी के मद् किया गया है। मगर यह भी मालूर हुआ है कि मद्र करने के पन्द्रह दिन गुजरने के बाद भी यासर अराफत ने इस सेशन में शिरकत करने के लिये अभी तक रजामंदी का इजहार नहीं किया है। तो मैं मोअञ्जिज मिनिस्टिर साहब से यह जानना चाहुंगा कि क्या यह सही है कि यासर अराफात ने अभी तक रजामंदी जाहिर नहीं की है?

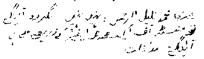
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ंश्री संभापतिः यह सवाल तो कांग्रेस पार्टी का है यह क्या जवाब दे सकते हैं। You can answer it. I don't mind. The question is relating to your party.

question is relating to your party.

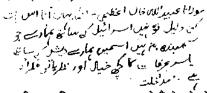
SHRI EDUARDO FALEIRO: Sir, the General Secretary of the Party would be in a better position to answer it. *l'Interruntions*).

श्री मोहम्मद खलीलुर रहमानः नहीं-नहीं, मगर वह आयेंगे तो मिनिस्ट्री आफ एक्सटर्नल एफेयअर्स के जरिये से ही आयेंगे .....(व्यवधान)



श्री सभापति:पार्टी की क्या बातचीत हुई, उसका क्या पता उनको....(व्यवधान)

मौलाना ओबैदुल्ला खान आज़मी: उनका यहां आना इस बात की दलील तो नहीं इजराईल के साथ हमारे जो संबंध बने हैं उसमें हमारे देश के साथ यासर अराफात का कुछ ख्याली और नजरियाती टकराव है।...(ख्यवधान)



श्री सभापति: अगर वह बता सकते हैं तो मुझे कोई एतराज नहीं है। लेकिन वह कहते हैं कि उनको नहीं मालुम। किस्ता खत्म।

So far as Government is concerned, no party question can come here as to who has been invited in a particular party conference. What happens between the two parties is none of the business of the Government. (Interruptions).

SHRI G.G. SWELL: Mr. Chairman, Sir, the visit of President Arafat, preceded our establishment of diplomatic relations with Israel by a few days. The Minister is aware that at this particular sensitive point of time. President Arafat has stated that he had no objection to India having full diplomatic relations with Israel. It might have been unintended; it might have been inadvertent, but it has given a wrong signal to the world as if we had waited for a clearance from the PLO for having a full diplomatic relationship with Israel. Has President Arafat been advised about the negotiations? Has any hint been given to him that he could well avoid such kind of statements at this particular sensitive point?

SHRI EDUARDO FALEIRO: Sir, though the PLO is a very friendly party and organisation and as the House

<sup>\*/\</sup> Transliteration in Arabic Script.

knows, we recognise the PLO as the sole and legitimate representative of the people of Palestine, in spite of that I would like to say that we do not consult and we do not decide our foreign policy in consultation with any foreign organisation or Government, however friendly. We decide our foreign policy on our own perceptions and on understanding of our own interest. I would like to say also that the statement attributed to the Chairman, Mr. Arafat, as quoted by the hon. Member, has not come to my notice at all. What has come to my notice. (Interruptions).

SHRI G.G.SWELL:\*

MR. CHAIRMAN: Please take your scat. I have not permitted you. Whatever Mr. G.G. Swell says, will not go on record.

SHRI EDUARDO FALEIRO: Now, as per the report which I have got, Mr. Arafat said, "this is a matter within the sovereignty of India and I have no comments to offer.

## Indian citizens in foreign jails

\*423. SHRI SANTOSH BAGRODIA: \* SHRI RAM NARESH YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a number of Indian citizens are in different jails in foreign countries:
  - (b) if so, the details thereof; and
- (c) what is the number of Indians who have been imprisoned abroad for visa violations and on criminal charges'?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the

SHRI SANTOSH BAGRODIA: Sir, if it is a Starred Ouestion and if there is no reply. then the significance of the Starred Question is lost. You will appreciate this, Sir, because ten days' notice has been given and if the information is not collected in ten days with modern communication system, then what do I ask unless he tells me the position of my

first question; Anyhow, do you want to protect mc on this, Sir?

MR. CHAIRMAN: What can I do?

SHRI SANTOSH BAGRODIA: I want your reaction on this.

Normally, the External Affairs Ministry is expected to know if there are Indian citizens in jails in any foreign country

SHRI EDUARDO FALEIRO: May I submit, Sir?

MR. CHAIRMAN: Yes. SHRI EDUARDO FALEIRO: Sir, we have not got ten days' notice and this is a problem that happens. (Interruptions.) There are more than 100 countries. There are more things to it which I will submit when he completes his question.

MR. CHAIRMAN: He says, I must protect him. I told him, how can I protect him? How can I protect him if the Minister does not answer? Normally, a person expects that the Government of India, the External Affairs Ministry, should know where Indian citizens in foreign countries are jailed. If you do not have that information, I cannot help.

SHRI EDUARDO FALEIRO: I will clarify the position as soon as he completes the supplementary.

SHRI SANTOSH'BAGRODIA: Why don't you clarify first? Then I will ask my supplementary

SHRI EĎUARDO FALEIRO: position is as follows. There is no way in which we can have complete information.

MR CHAIRMAN: Give him whatever information you have got.

SHRI EDUARDO FALEIRO: We can give him tentative information. Definitely, whatever information I have, I will give him.

MR. CHAIRMAN: Not to the House? (Interruptions.)

SHRI EDUARDO FALEIRO: Sir, what the Member wants is the total number of Indians who have been imprisoned abroad for visa violation or on criminal charges. To get the specific charges whether they are visa violations or other violations, it would take an enormous amount of time and we cannot get them. Secondly, there is no way in which we can get the information because, under Article 36(b) of the Vienna Convention, the receiving Government or the Government of the country in which the person is imprisoned will not give information to the Mission unless the man who is jailed or imprisoned requests that the Mission be

<sup>\*</sup>Not recorded.

<sup>&</sup>lt;sup>†</sup>The question was actually asked on the floor of the House by Shri Santosh Bagrodia.